

(6)

OA-1481/06

20.3.2008

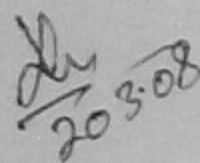
Hon. Mr. Justice Khem Karan, V.C.

List revised. None appears for the applicant. Shri S.K. Pandey holding brief of Shri A. Sthalekar for the respondents is present.

MA No. 200/08 for recalling the order dated 1-1-2008 is dismissed in default. Let the record be consigned.


V.C.




20.3.08

N.O.R

R.A. filed on 17-4-08

by Sri H.P. Pandey, Adv.

& kept on record

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21/4/08